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SHRI MANUBHAI SHAH: We asked, because in the original proposal there was no indication of what will be the value, what will be the capacity, and so on. All the details were lacking.

SHRI BABUBHAI CHINAI: Are there any other proposals for manufacturing sheetglass?

SHRI MANUBHAI SHAH: Several of them. As a matter of fact the country is more or less self-sufficient in sheet-glass and we are trying to export some of the sheet-glass.

GUARGUM FACTORIES IN INDIA

- ♦188. SHRI JUGAL KISHORE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the number and location Guargum factories in India;
- (b) the quantity of Guar used in those factories annually; and
- (c) the quantity of Guargum exported during the years 1957, 1958, 1959 and 1960 and the names of the countries to which it was exported?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) There are three factories in the Organised Sector: -

- (1) at Bhiwani in Punjab State;
- (2) at Bombay in Maharashtra State;
- (S) at Ahmedabad in Gujerat State.
- (b) It is estimated as 16,000 tons based on 1960 production.
- (c) A statement giving the exports is laid on the Table of the House.

STATEMENT

The item Guar Gum is not shown separately in the trade classification of the country and accordingly, the export figures of the commodity as desired by the member are not available. However, a statement showing the countrywise figures of quantities

of Guar Gum passed for shipment during 1958, 1959 and 1960 is given below. The countrywise figures for the year 1957 are not available and the total quantity passed for shipment is included in this statement: —

((Figures in tons.)

Destination		1957	1958	1959	1960
U.S.A.			2603	4670	7247
Italy		***	652	1722	2805
Holland	8		135	959	1437
U.K.		212	426	263	448
Spain		* *	125	969	340
Greece .			125	55	Nil
Switzerland			20	162	152
West German	14.4	Nil	5	Nil	
Japan .	(40		Nil	Nil	2
France	(*)	(4) (6	Nil	Nil	65
TOTAL		*7088	4086	8805	12496
		-	_		-

*Countrywise figures are not available.

SHKI JUGAL KISHORE: The statement shows what quantities are annually exported. Is the hon. Min-i ister aware that Guar is the staple food for cows and bullocks? If so, is not such a big export the cause of the deteriorating condition of the cattle?

SHRI MANUBHAI SHAH: This ii just a fraction of the Guar which grows both wildly and domestically, and it means such a lot of foreign exchange which is almost ten-fold the value of the guar seeds.

SHRI JUGAL KISHORE: May I 1 know the names of the owners of I these factories?

SHRI MANUBHAI SHAH: The factories at Bhiwani and other places are owned by individual parties or joint stock companies and if the hon. Member wants those details, they can always be made available.

SHRIMATI YASHODA REDDY: May know what is meant by guargum?

SHRI MANUBHAI SHAH: It is a long I the hon. Member can give particular instances, a large part of it is wild and very rough and information regarding the same. therefore the seed is taken out and from it starch and gum are taken, which are ten or twenty times the value of the original plant.

Oral Answers

it does not mean the long thing, but it is the persons responsible or written off. round bean.

SHRI MANUBHAI SHAH: That is the seed in the long bean.

FRAUDULENT USE OF RENT RECEIPTS IN THE REHABILITATION DEPARTMENT

- Minister of REHABILITATION AND MINORITY Affairs be pleased to state:
- (a) whether it is a fact that there have been some cases of fraudulent use of unused rent receipts in the Rehabilitation Department in Delhi or elsewhere;
- (b) if the reply to part (a) above be in the affirmative, the period during which such frauds were committed and by whom they were committed:
- (c) the total amount involved in such frauds; and
- (d) the relief Government propose to give to sufferers as a result of such frauds?

THE DEPUTY MINISTER OF RE-HABILITATON (SHRI P. S. NASKAR): (a) to (c) Cases have come to notice where rent collectors have committed frauds by not crediting amounts collected by them as rent into Government accounts. Action is taken to investigate such cases whenever they come to notice. However, the collection of information regarding the number of cases and the amounts involved since partition will involve considerable time and labour, not considered commensurate with the results likely to be achieved. If

leguminous vegetable plant which is eaten but an effort will be made to collect the necessary

to Ouestions

(d) Each case is considered on I merits and if it can be proved that rent was properly paid by the tenant, no further recovery is demanded from SHRI JAI NARAIN VYAS: In this respect, him, and loss, if any, is either recovered from the

> SHRI JUGAL KISHORE: May I know how many persons were defrauded and the amount involved?

SHRI MEHR CHAND KHANNA: My hon. colleague has answered that question. I will have to go into the question involving a number of •189. SHRI JUGAL KISHORE: Will the offices spread throughout India over the last twelve or thirteen years and it will be very difficult for me to give the information. But I have had the figures collected of two offices in Delhi, the offices being the Regional Settlement Commissioner's Office and the Office of the Settlement Commissioner, Government-built Property. During the last eight or ten years, the total number of cases is about eight and the total amount involved comes to round about Rs. 32,000.

- *190. [The questioner (Shri P. N. Rajabhoj) was absent. For answer, vide col. 1175 infra.]
- *191. [T7ie questioner (Shri Dahya-bhai V. Patel) was absent. For answer, vide cols. 1175-76 infra.1
- •192. [The questioner (Shri J. C. Chatterji) was absent.' For answer, vide cols. 1176-77 infra.1

USE OF A.I.R. BY THE POLITICAL PARTIES FOR ELECTION PROPAGANDA

- •193 SHRI BIREN ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased
- (a) whether any decision has been taken Government provide I broadcasting to facilities to political